

SPECIAL BENCH  
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/302(KB)2021  
IA(I.B.C)/435(KB)2024, IA(I.B.C)/489(KB)2024,  
IA(I.B.C)/1499(KB)2022, IA(I.B.C)/1222(KB)2023,  
IA(I.B.C)/1088(KB)2023, IA(I.B.C)/1434(KB)2023,  
IA(I.B.C)/1052(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	YES BANK LIMITED VS SARGA HOTEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Sidhartha Sharma, Adv. ] For the Applicant in IA(I.B.C)/435(KB)2024  
Mr. Rishav Dutt, Adv. ] IA(I.B.C)/489(KB)2024  
Mr. Arjun Asthana, Adv. ]  
Ms. Namrata Basu, Adv. ]  
Mr. Aman Kataruka, Adv. ]  
  
Mr. Shaunak Mitra, Adv. ] For the SIDCL  
Mr. Saurav Jain, Adv. ]  
  
Ms. Manju Bhuteria, Adv. ] For the RP  
Mr. Souvik Mazumdar, Adv. ]  
Md. Shehaboddin, Adv. ]  
  
Mr. Anubhav Sinha, Adv. ] For the Respondent No.4  
Ms. Shruti Shaw, Adv. ]  
Ms. Shilpa Das, Adv. ]  
  
Mr. Arindam Mrinal Pal, Adv. ] For the Respondent No.3 in IA(I.B.C)/1222(KB)2023  
Mr. Adwitiyaa Das, Adv. ]  
Mr. Pramit Chakraborty, Adv. ]  
  
Mr. Rahul Auddy Adv. ] For Rare Asset in IA No. 1088 of 2023  
Mr. Aditya Gooptu Adv. ]

## ORDER

1. Ld. Counsel for the parties present.
- 2. IA(I.B.C)/435(KB)2024:, IA(I.B.C)/489(KB)2024:**
  - a. Further two weeks' time given to file reply to the IA(I.B.C)/435(KB)2024, IA(I.B.C)/489(KB)2024.
  - b. Ld. Counsel appearing for Shri Ram Multicom Private Limited submitted that the supplementary affidavit would be used to indicate outcome of the pending appeals before the Hon'ble NCLAT in the subsequent events.
  - c. Let a composite reply be filed to the application as well as to deal with the supplementary affidavit that would be filed within a period of two weeks thereafter.
  - d. Rejoinder if any, be filed within a period of seven days after filing of the reply affidavit.
  - e. List the matter for consideration on **13.05.2024**.
3. List all the IAs before regular bench on **13.05.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)